1904. SHRI RAJKUMAR DHOOT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that there has been increase in the ozone hole;

(b) if so, the reasons therefore; and

. .

(c) the steps being taken to minimize the hole?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): (a) and (b) The size of the ozone hole has been varying over the years. As compared to the year 2000, the size of ozone hole has decreased.

- (c) The steps taken by Government are:---
- (i) Accession to the Montreal Protocol and all its amendments and preparation of a Country Programme to phase out the production and consumption of Ozone Depleting Substances as per the specified schedule.
- (ii) The promulgation of Ozone Depleting Substances (Regulation and Control) Rules, 2000.
- (iii) Licensing System for import and export of ozone depleting substances.
- (iv) Fiscal incentives for substitution of ozon depleting substances and setting up of new capacities with non-ODS technologies.
- (v) Increasing awareness on the need to reduce use of ozone depleting substances.

## Integrated Coastal Zone Management

1905. SHRI TARINI KANTA ROY: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that Government have commissioned preparation of Integrated Coastal Zone Management (ICZM) plans for a few States and Union Territories;

(b) if so, the details thereof;

(c) whether there is any project for coastal shelter belt plantation in West Bengal; and